

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:2266

ANSWERED ON:03.08.2015

National Child Labour Project

Dubey Shri Nishikant

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether there has been a decline in the number of child labourers in the country;
- (b) if so, the details thereof;
- (c) whether National Child Labour Project (NCLP) Scheme for rehabilitation of child labour have been helpful to resettle the freed child labourers;
- (d) if so, the details thereof;
- (e) whether the Government proposes to amend the Child Labour (Prohibition and Regulation) Act in line with the Right to Education (RTE) Act; and
- (f) if so, the details thereof?

Answer

MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI BANDARU DATTATREYA)

- (a) & (b): Yes, Madam. The total number of working children in the age group of 5 to 14 years in the country has declined from 1.26 crore as per the Census 2001 to 43.53 lakh as per Census 2011.
- (c) & (d): Government is implementing the National Child Labour Project (NCLP) Scheme since 1988 for rehabilitation of child labour in the areas of high concentration of child labour. At present the Scheme is approved for 270 Districts in the Country. More than 11.40 lakh children have been mainstreamed into formal education system through the Project since its inception.
- (e) & (f): Yes, Madam. A Bill to amend Child Labour (Prohibition & Regulation) Act, 1986 has been introduced in Rajya Sabha in December, 2012, which inter-alia covers complete prohibition of employment of children below 14 years and linking the age of prohibition of employment with the age under the RTE Act, 2009. The Government has recently decided to move official amendments to the Amendment Bill.
